

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4306

ANSWERED ON:06.09.2012

PROOF OF IDENTITY

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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have made it mandatory for all railway passengers travelling in non-AC sleeper class to carry identity proof;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether a number of passengers travelling in second class coaches may be put to inconvenience due to this new stipulation of the Railways; and
- (d) if so, the reaction of the Railways thereto and steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): With a view to reduce chances of misuse of reservation system by unscrupulous elements, it has been prescribed that passengers have to produce original proof of identity during the journey in the following cases:

- i. For e-tickets, any one of the passengers booked on the ticket has to produce any one of the prescribed proofs of identity in original.
- ii. For Tatkal tickets, the original proof of identity as indicated on the ticket.
- iii. For journey in Air-conditioned classes (except 3E class), any one of the passengers booked on the ticket has to produce any one of the prescribed proofs of identity in original.

For other than Tatkal and e-tickets, no instructions regarding production of Proof of identity while travelling in non Air-conditioned classes have been issued, so far.

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